

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00054/2018
IN
O. A. NO.170/01027/2016

DATED THIS THE 01ST DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINSH SHARMA, MEMBER(A)

R. Prabhu,
S/o M. Ramu,
Aged about 36 years,
R/at No.15, 2nd Cross,
Flower Garden,
Mysuru Road,
Bengaluru-560018.Petitioner.

(By Advocate Shri K. L. Sujaya)

V/s.

1. Shri Narayana Swamy,
The Commissioner of Customs,
C.R. Building,
4th Floor, Annex Building,
Queen's Road,
Bengaluru-560 001.

2. Shri A.K. Jyotishi,
The Chief Commissioner of Central Excise,
Karnataka Circle,
C.R. Building, Queen's Road,
Bengaluru-560 001.

3. Shri Uday Singh Kumawat,
The Joint Secretary (Admn.),
Government of India,
Ministry of Finance,
Department of Revenue,
Central Board of Excise & Customs,
North Block, New Delhi-110 001.

4.Ms. Vanaja N. Sarna,
The Chairman,
Central Board of Excise & Customs,
North Block, New Delhi-110 001.

5.Shri A.N. Jha,
The Secretary,
Government of India,
Ministry of Finance,
North Block, New Delhi-110 001.Respondents.

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Today also none appears for the petitioners. Contempt Petition is dismissed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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